

ITEM NO.101

COURT NO.3

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7753/2009

GHAZIABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

BRIJISH DIXIT

Respondent(s)

(with office report)

Date : 08/06/2016 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE AMITAVA ROY
(VACATION BENCH)

For Appellant(s) Mr. T. Mahipal, Adv. (Not Present)

For Respondent(s)

UPON perusing papers the Court made the following
O R D E R

No one has appeared on behalf of the appellant.

List the matter after summer vacation.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Lata Sharma)
Court Master